

employees to secure alternative employment :

- (i) Such of those persons who have rendered six months service are accorded Priority III for the purpose of securing alternative employment through the Employment Exchanges concerned. Those who have rendered less than six months' service will be entitled to retain the benefit of their original date of registration in the Employment Exchange concerned.
- (ii) They would also be entitled to age relaxation to the extent of the period of their service in the Census Organisation.
- (iii) The various Directors of Census Operations were instructed to issue 'No Objection Certificates' for re-registration in the Employment Exchange in respect of these employees, sufficiently in advance of their probable date of retrenchment.
- (iv) The various State Governments have been requested to consider the cases of these retrenched personnel sympathetically for alternative employment under the control of the State Governments. Several State Governments responded sympathetically to the appeal made by the Registrar General, India and have issued orders giving preference to the retrenched personnel of the Census Offices in filling up vacancies occurring under their control.
- (v) Various Public Undertakings/Corporations have also been requested to consider the cases of these retrenched employees sympathetically and give priority to the retrenched Census employees in the matter of recruitment to posts under their control.
- (vi) The Comptroller and Auditor General has issued instructions to all Accountants General in the country to give preference to the retrenched personnel in filling up the vacancies arising in their respective offices ; those

who have put in one years' service or more will be exempted from appearing in further test

- (vii) The Controller General of Defence Accounts has also agreed to consider the cases of such of those retrenched employees who would be referred by the Employment Exchange for suitable vacancies in a number of places, in the country.

(c) The Bihar State Census employees Association submitted a memorandum to the Director of Census Operations, Bihar, to the effect that they would go on hunger strike before his office, if no favourable action in respect of their continued employment was taken. The temporary Census employees were engaged on work which was expected to continue only for a few months and they were fully aware of the position at the time of their employment. In view of this and having regard to the efforts made by the Government, as enumerated in the reply to part (b) above, it was considered that the proposed hunger strike was not justified.

सीमा सुरक्षा मुख्यालय में डेपुटेशन पर काम करने वाले कर्मचारी

295. डा० लकटा प्रसाद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) सीमा सुरक्षा दल मुख्यालय में विभिन्न विभागों से डेपुटेशन पर कार्य करने वाले विभिन्न कर्मचारियों की श्रेणीवार, संख्या कितनी है ;

(ख) क्या यह क्रम केन्द्रीय सचिवालय सेवा में कार्य करने वाले कर्मचारियों के हितों के विरुद्ध है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की जा रही है ?

गृह मन्त्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) एक विवरण सलग्न है।

इसमें वे कर्मचारी शामिल नहीं हैं जिन्हें प्रतिरक्षा/पुलिस/वायरलेस/चिकित्सा कर्मचारियों द्वारा कार्य पदों पर प्रतिभियुक्त पर सिया गया है।

(ख) और (ग). 1 अनुभाग अधिकारी 14 सहायकों तथा 2 प्राध्यापिकों (श्रेणी II) के पदों को खाई तौर पर काट कर अलग कर दिया गया क्योंकि केन्द्रीय मन्त्रिवालय सेवाओं से उपयुक्त कर्मचारी उपलब्ध नहीं थे। पर केन्द्रीय सचिवालय सेवाओं से उपयुक्त

कर्मचारियों की वर्तमान उपलब्धता को देखते हुए ये पद क्या इसी प्रकार बनाये रखे जायें, इस प्रश्न पर विचार किया जा रहा है।

शेष पदों को अपेक्षा में अनुभव रखने वाले अधिकारियों से प्रतिनियुक्ति आधार पर भरा जाता है।

बिबरण

क्रम संख्या	पद श्रेणी	प्रतिनियुक्ति पर कर्मचारी	तारीख जब से प्रतिनियुक्ति पर हैं
1	उप निदेशक (लेखा)	1	3-12-71
2	अधिशामी अभियता	1	27-2-67
3	सहायक निदेशक (लेखा)	1	11-5-66
4	संयुक्त सहायक निदेशक (लेखा)	4	24-8-66, 6-3-67, 7-6-67, 26-6-67
5	प्रशासन अधिकारी	2	1-4-70, 1-4-70
6	कार्यक्रम सहायक	1	28-5-68
7	अनुभाग अधिकारी	1	1-4-71
8	अधीक्षक	9	13-4-67, 1-6-67, 11-8-67, 7-5-69, 7-1-70, 8-7-70, 13-9-71, 1-11-71, 6-1-72,
9	सहायक अधीक्षक	9	1-6-67, 1-6-67, 31-10-69, 25-10-69, 28-10-69, 8-7-70, 8-7-70, 8-7-70, 1-6-71
10	सहायक	14	24-3-66, 25-3-66, 8-3-66, 29-3-66, 30-3-66, 30-3-66, 1-4-66, 20-4-66, 1-5-66, 4-5-66, 10-10-66, 26-12-66, 1-2-69, 14-12-70
11	प्राध्यापिक (श्रेणी II)	2	30-4-66, 21-5-66
12	लेखपाल	2	20-3-69, 8-7-70
13	लेखा परीक्षक	14	9-6-67, 16-6-67, 19-6-67, 31-6-68, 2-5-69, 24-5-69, 12-9-69, 3-11-69, 2-3-70, 2-3-70, 2-3-70, 11-3-70, 21-9-71, 1-10-71
14	वरिष्ठ श्रेणी लिपिक	2	11-7-67, 14-7-69
15	उच्च श्रेणी लिपिक	4	1-4-68, 4-6-69, 2-3-70, 1-3-71

(उपरोक्त आंकड़ों में प्रतिरक्षा/पुलिस/बायरोलैस, विनिष्ठा कर्मचारियों द्वारा प्रायः पदों पर प्रतिनियुक्ति पर लिखे गये अधिकारी शामिल नहीं हैं)